STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF MARCH, 2022.

				orm 1 ed during the month			e en e	
Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-	Date of	Date of e
1) (2)	(3)	(4)	(5)	(6)			Registration	filing
High Court of Meghalaya Judge Commercial	East Khasi Hills	-	-	-	(7)	(8) -	(9)	(10)
Judge, Commercial Court, Shillong	East Khasi Hills		_	-	-	-	-	-

	List	of cases in which e-	Form 2 Payment of Court fees was	s made during the mor	ith	
r. Court lo. 1) (2)	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-paymen of Court Fees
. High Court of	(3)	(4)	(5)	(6)	(7)	(8)
Meghalaya	East Khasi Hills				-	(0)
Judge, Commercial Court, Shillong	East Khasi Hills			-	-	

		List of c	ases in which Electro	Form 3 onic Service of Process has	taken place during the	month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic
1)	(2) High Court of	(3) East Khasi Hills	(4)	(5)	(6)	(7)	Process (8)
	Meghalaya Judge, Commercial			-		-	-
	Court, Shillong	East Khasi Hills	-			-	<u> </u>

	L	ist of total no. of cas	Form 4 es randomly allocated duri	ng the month	
Sr. Court No.	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly
(1) (2 . High Court of N	(3) East Khasi Hills	(4)	(5)	(6)	allocated) (7)
Judge, Comme Shillong	East Khasi Hills	-			-

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No. (1)	Court (2)	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
1.	High Court of Meghalaya	(3)	(4)	(5)	(6)	(7)	(8)	
	They reduce of Meghalaya	East Khasi Hills	1.Arbitration.A.No.1/2019	NEEPCO -Vrs- Patel Unity Joint Venture	D Pyngrope, VK Jindal, Sr. Adv., S Jindal, R Shankar R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi, A Dholakya, Sr. Adv.	20.08.2019	2.03.2022 & 22.03.2022 (Disposed)	
			2.Arbitration A.No.2/2019	NEEPCO -Vrs-	D Pyngrope, VK Jindal,Sr.Adv., S Jindal	20.08.2019	-Do -	
				Patel Engineering Ltd.	R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi			
			3.Arbitration A.No.3/2019	NEEPCO -Vrs-	D Pyngrope, VK Jindal,Sr.Adv., S Jindal	20.08.2019	-Do-	
				Patel Engineering Ltd.	R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi			
			4.Arbitration A.No.1/2017	NEEPCO	S Rana, MK Marak, K Laheri, P Biswakarma, C Nongkhlaw,	29.08.2016	02.03.2022 (Disposed)	

				-Vrs-	H Ahmadi, Sr. Adv., S Jindal, VK Jindal, Sr. Adv.		
				Patel Unity Joint Venture	N Hawelia, ML Gope, N Gogoi, N Bordoloi, D Saikia, Sr.Adv., A Bhan, Sr.Adv., A Bhan, A Oswal, S Thapa, R.Dangwal P Baruah, K Gaur, A Mitsuka, A Dholakia, Sr.Adv., P Shome		
			5.Arbitration A. No.2/2018	M/s Patel Unity Joint Venture(PUJV) -Vrs-	M Gope, A Mitsuka, N Gogoi, N Bordoloi, N Mech, N Hawelia, S Thapa, A Bhan, A Dholakia, Sr.Adv., K Gaura,	07.06.2018	-Do-
				NEEPCO	A Mitsuka. V.K.Jindal, Sr. Adv., M.K.		
			6.Arbitration A.No.1/2018	State of Meghalaya	Marak, P. Biswakarma, S Jindal TT Diengdoh, Sr. Adv., S Laloo,	09.05.2018	09.03.2022
				-Vrs-	GAS Laloo,GA, K Barua, MF Diengdoh,CT Sangma, A Kumar, AG, Meghalaya, A Kharwanlang, GA,	03.03.2010	8 31.03.2022 (Disposed)
					S Sengupta, Addl. Sr.GA, A Thungwa, GA, S Laloo, GA.		
•				M/s Patel Engineering Private Ltd.	P Shome, A Bhan, M Rohatgi, S Narnaulia, K Gaur, A Oswal, R Dangwal, N Sondhi, A Dholakia, Sr. Adv.		
2.	Judge, Commercial Court, Shillong	East Khasi Hills		-	- Uniolakia, St. Auv.		-

				Co	ontested cor	Fo mmercial case	rm 6 s disposed (during the	month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	Mediation	(0)					
1.	High Court	East		- (0)		(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	of Meghalaya	Khasi Hills				-	•		-	-	•	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-		-	-	_	-	•	-	- -

			Form Summary of Commercial (
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the	Total number of cases pending at the end of the
(1)	(2)	(3)	(4)	(5)	month	month
	High Court of	East Khasi Hills	7	(3)	(6)	(7)
	Meghalaya			0	6	1
	Judge,	East Khasi Hills				
	Commercial Court, Shillong		86	6	2	90

Form 6(i): Mediation Data on Monthly Basis

Sr.	Name of Mediation			diation and Settlement ar		
No.	Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(0)	
	Shillong Mediation	41		(5)	(6)	(7)
	Centre, Shillong.		13		2	Total=52 nos. (17 nos.of applications are in the pre-mediation stage and notices have been served and 35 nos. mediation is pending)

Form 6 (ii) : Mediation Data on Quarterly Basis

S. No	Name of the Authority	Application Received by Authority	ation Party		Nature of Opposite Party		No. of application slab- Wise as per Schedule-II					No. of application	No. of application	No. of application	No. of application
(1)			Individual	Corporate	Individual	Corporate	I	II	111	IV	V	disposed off as per Rule 3(4) and 3(6)	Referred for mediation	Where no settlement arrived at as per Rule 7(1)(ix)	where parties reached a settlement as per Rule 7(1)(vii)
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(0)			(6)			
1.	Meghalaya		19 9	10				(8)				(9)	(10)	(11)	(12)
	State Legal Services Authority, Shillong			10	10	9	5	14	-	-	-		1	2	- 1